

**DEVDAASI AND MURLI PRACTICE  
(ABOLITION) BILL\***

**SHRIMATI USHA PRAKASH CHOUDHARI** (Amravati) : I beg to move for leave to introduce a Bill to abolish the practice of Devdasi and Murli in India.

**MR. SPEAKER** : The question is :

"That leave be granted to introduce a Bill to abolish the practice of Devdasi and Murli in India."

*The motion was adopted.*

**SHRIMATI USHA PRAKASH CHOUDHARI** : I introduce the Bill.

**COMPULSORY REGISTRATION  
OF MARRIAGES BILL\***

**SHRIMATI VIDYA CHENNU-PATI** (Vijayawada) : I beg to move for leave to introduce a Bill to provide for compulsory registration of marriages in India.

**MR. SPEAKER** : The question is :

"That leave be granted to introduce a Bill to provide for compulsory registration of marriages in India."

*The motion was adopted.*

**SHRIMATI VIDYA CHENNU-PATI** : I introduce the Bill.

**CONSTITUTION (AMENDMENT)  
BILL\***

*(Amendment of Eighth Schedule)*

**SHRI SATYAGOPAL MISRA** (Tamluk) : I beg to move for leave to introduce a Bill further to amend the Constitution of India.

**MR. SPEAKER** : The question is :

"That leave be granted to introduce a Bill to amend the Constitution of India."

*The motion was adopted.*

**SHRI SATYAGOPAL MISRA** : I introduce the Bill.

**REMOVAL OF DISQUALIFICA-  
TION OF CRIMINALS BILL\***

**SHRIMATI VIDYA CHENNU-PATI** (Vijayawada) : I beg to move for leave to introduce a Bill to provide for the removal of disqualification suffered by persons who have once undergone criminal punishment.

**MR. SPEAKER** : The question is :

"That leave be granted to introduce a Bill to provide for the removal of disqualification suffered by persons who have once undergone criminal punishment."

*The motion was adopted.*

**SHRIMATI VIDYA CHENNU-PATI** : I introduce the Bill.

**OVERTIME ALLOWANCE AND  
PRODUCTIVITY LINK BILL\***

**SHRI ARJUN SETHI** (Bhadrak) : I beg to move for leave to introduce a Bill to provide for establishing a link between overtime allowance and productivity with a view to restricting payment of such allowance.

**MR. SPEAKER** : The question is :

"That leave be granted to introduce a Bill to provide for establishing a link between overtime allowance and productivity with a view to restricting payment of such allowance."

*The motion was adopted.*

**SHRI ARJUN SETHI** : I introduce the Bill.